## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/389/ (IB)/2017

NAME OF THE PETITIONER(S)

: RELIGARE FINVEST LTD

NAME OF THE RESPONDENT(S)

: JAI MARUTHI TOOLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

V. BASKARAN. 9962505515

## **ORDER**

Matter called. No representation on behalf of the Petitioner. Mr. Manisekaran, representative on behalf of Respondent caused appearance. In the interest of Justice, last and final opportunity is given to the Counsel for Petitioner for causing his appearance in the matter on the next date of hearing failing which the petition will be dismissed. Put up on 17.08.2017 at 10.30 A.M.

J. virapopen. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF MEMBER (JUDICIAL)

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